

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **29.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. AVINASH K. SRIVASTAVA, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CA/576/2020
NAME OF THE PETITIONER(S) : Usman Faheed & Others
NAME OF THE RESPONDENTS : Ramu Annamalai Ramasamy & 2 Others
UNDER SECTION : 59 of CA, 2013

ORDER

Matter is called.

The Petitioner is represented by the Junior of Mr. S.Sathiyarayanan,
Advocate through video conferencing mode.

None appeared for the Respondent.

Ld. Counsel for the Petitioner states that that voluminous record has to
be verified and seeks time. We are inclined to grant time.

However the since the Respondent is absent, the matter is adjourned.

At request of the Petitioner Counsel, the matter is adjourned to
16.06.2023 for **physical hearing**.



(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

MS



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT